

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

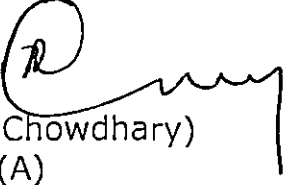
Date: 9.7.2015

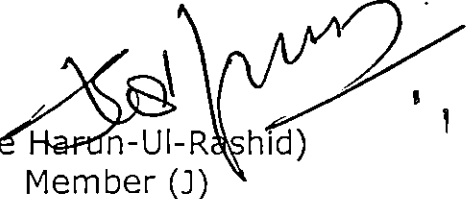
MA No.291/00239/2015 (R.A.No.05/2013) (OA No.223/2013)

Mr. Rajendra Vaish, Counsel for the applicant.
Mr. Mukesh Agarwal, Counsel for respondents.

Heard on the MA No.291/00239/2015 filed by the respondents seeking permission to withdraw the R.A.

M.A. is allowed. Permission to withdraw the RA is granted.


(Mrs. Ranjana Chowdhary)
Member (A)


(Justice Harun-Ul-Rashid)
Member (J)

| Adm/